## HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt No. 7726 /Rules/2025

Bilaspur, dated

Copy of Chhattisgarh Gazette dated 19/04/2025 & 21/04/2025 related to i) Chhattisgarh eSakshya Management Rules, 2025, ii) Chhattisgarh Electronic Processes (Issuance, Service and Execution) Rules, 2025, iii) Guidelines for Community Services and iv) The High Court and District Judiciary of the State of Chhattisgarh for the use of Electronic Communication and Audio-Video Electronic Means Rules (Nyaya Shruti), 2025 be forwarded to :-

- Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his
- Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his 2. Lordship.
- Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his 3.
- Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his 4.
- Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her 5. Ladyship.
- Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of Ġ. his Lordship.
- Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for 7. information of his Lordship.
- Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of 8. bis Lordship.
- Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of 9. his Lordship.
- Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of 10. his Lordship.
- Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of 13. his Lordship.
- Private Secretary to Hon ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of 12.
- Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information 13. of his Lordship.
- Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of 14. his Lordship.
- Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his 15.
- Private Secretary to Hon'ble Mr. Justice Amiteudra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information 16. of his Lordship.
- Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information. 17.
- Steno to Registrar (Vigilance and I&E/ Judicial/ S&A Cell/ Computerization) High Court of Chhattisgarh, Bilaspur for 18.
- Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information. 19.
- Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi 20. Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
- Advocate General, High Court of Chhattisgarh, Bilaspur for information. 21.
- Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur for information. 22.
- President, Chhattisgarh Bar Association, High Court Campus, Bilaspur for information. 23.
- The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin 24. Bastar at Dantewara/ Janjgir-Champa/ Dhamtan/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for information.
- The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-25. Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Müüğeli/ Dänewädä for information.
- Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information. 26.
- The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the 27. Presiding Officers of the Labour Courts for information.
- Registrar Ministerial (C.S.J.A./Vigilance and I&E), High Court of Chhattisgarh, Bilaspur for information. 28.
- Additional Registrar (Judicial/ D.E.&E/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information. 29.
- All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information. 30.
- Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh 31. for information.
- All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information. 32.
- Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information. 33.
- All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information. 34.
- Library, High Court of Chhattisgarh, Bilaspur for information. 35.
- Court Manager, High Court of Chhattisgarh, Bilaspur for information. 36.
- In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the 37. official web-site of this High Court.

(K. Vinod Kujur) Registrar General "बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई. दिनांक 30-05-2001."



पंजीयन क्रमांक "छत्तीसगढ़/दुर्ग/09/2013-2015."

# छत्तीसगढ़ राजपत्र

## (असाधारण) प्राधिकार से प्रकाशित

क्रमांक 355]

नवा रायपुर, शनिवार, दिनांक 19 अप्रैल 2025 — चैत्र 29, शक 1947

गृह (पुलिस) विभाग मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर

नवा रायपुर अटल नगर, दिनांक 19 अप्रैल 2025

## अधिसूचना

क्रमांक ESTB/927/2025-HOME SECTION — भारतीय न्याय संहिता, 2023 (क. 45 सन् 2023) की धारा 4 के खण्ड (च) तथा भारतीय नागरिक सुरक्षा संहिता, 2023 (क. 46 सन् 2023) की प्रासंगिक धारा द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छत्तीसगढ़ उच्च न्यायालय के परामर्श के पश्चात, दंड के रूप में सामुदायिक सेवा देने के लिए निम्नलिखित दिशा—निर्देश बनाती है:—

## सामुदायिक सेवा के लिए दिशा-निर्देश

स.	सामुदायिक सेवाएं	सेवा का स्थान/कार्यालय	प्राधिकृत अधिकारी	निगरानी प्राधिकारी	सामुदायिक सेवा
珟.		,	_		की अवधि
(1)	(2)	(3)	(4)	(5)	(6)
1	वार्ड एवं बाह्य क्षेत्र की	शासकीय अस्पताल/	रजिस्टर्ड मेडिकल	जिला परिवीक्षा	1 दिवस से 31
	सफाई/रख रखाव	शासकीय औषधालय	ऑफिसर/डीन अथवा	अधिकारी या इस	दिवस
			नामांकित अधिकारी	प्रयोजन	अथवा
				हेतु राज्य सरकार	40 घंटे से 240
				द्वारा नियुक्त या	घंट्रे
				नामांकित अधिकारी	
2	आपातकालीन/	शासकीय अस्पताल	रजिस्टर्ड मेडिकल		"
	बाह्य रोगी प्रबंधन		ऑफिसर/डीन अथवा		
			नामांकित अधिकारी		
3	ट्रॉली लानेले जाने में	शासकीय अस्पताल	रजिस्टर्ड मेडिकल	*'	
	सहायता		ऑफिसर/डीन अथवा		
			नामांकित अधिकारी		
4	रजिस्टर्ड मेडिकल	शासकीय अस्पताल	रजिस्टर्ड मेडिकल	"	
	ऑफिसर/डीन द्वारा		ऑफिसर/डीन अथवा		
	चिन्हांकित गये कोई	*	नामांकित अधिकारी		1
	अन्य कर्तव्य, जिसके				
	लिए अति				
	विशेष / चिकित्सा ्ज्ञान				
	की आवश्यकता हो				

					- 11
5	अध्ययन क्षेत्र, भंडारण	जिला / अनुभाग	सचिव, जिला विधिक सेवा		
	क्षेत्र एवं बाह्य क्षेत्र की	कार्यालय/लीगल ऐड	प्राधिकरण / लाईब्रेरियन /		
	सफाई / रख रखाव	विलनिक या कोई	प्रभारी अधिकारी		
		सरकारी पुस्तकालय			
6	पुस्तकों को व्यवस्थित	जिला विधिक सेवा	सचिव, जिला विधिक सेवा		'
-	रखना/पुस्तकों को	प्राधिकरण	प्राधिकरण / लाईब्रेरियन /		
ĺ	सूचीबद्ध करना अथवा	कार्यालय/जिला/	प्रभारी अधिकारी		
	कोई लिपिकीय सहायता	अनुभाग कार्यालय/कोई			·
	या बाइंडिंग	सरकारी पुस्तकालय		***************************************	
7	अध्ययन कक्ष,	सरकारी शैक्षणिक संस्थान	प्रधान प्राठक / प्राचार्य		
′	पुस्तकालय, लैब, मैदान		अथवा नामांकित अधिकारी		
	एवं बाह्य क्षेत्र की				Ì
	सफाई		]		
8	निगम/नगर पालिका	निगम/नगर पालिका/	संबंधित आयुक्त / बीडीओ		
O	के सफाई कर्मियों के	पंचायत	अथवा नामांकित अधिकारी		
	साथ सफाई/ रख	, TERRITE (			
	रखाव				
	सड़क के किनारे से	निगम/नगर पालिका/	संबंधित आयुक्त / बीडीओ		"
9	खरपतवार हटाना	पंचायत	अथवा नामांकित अधिकारी		
	पुलिस थाना सहित	शासकीय कार्यालय	संबंधित अधिकारी		
0	पुरलस   थाना   साहत     कोई भी शासकीय भवन	साराप्रमय प्रमाणय	(11-70 011-1-10	•	
	की सफाई व रख		1		
	· · ·				ļ
	रखाव यातायात नियंत्रण, भीड़	पुलिस थाना	थाना प्रभारी/नामांकित		
1	यातायात ।नयत्रण, माङ्     नियंत्रण, परिसर/ थाने	ત્રાહારા બાગા	अधिकारी		<b> </b>
			OH-MALKI		[
	की सफाई, सार्वजनिक			•	
	स्थानों का रख रखाव	सार्वजनिक पार्क	संबंधित आयुक्त / बीडीओ	**	
12	सफाई/रख रखाव	सायजानक पाक	अथवा नामांकित अधिकारी		
			वार्डन/प्रभारी अधिकारी		
13	सफाई/रख रखाव	वृद्धाश्रम / मानिसक	अथवा नामांकित अधिकारी		]
		स्वास्थ्य	अथवा गागाकित जावकारा		
		संस्थान/छात्रावास/			
		समाज कल्याण विभाग के			
		भवन			
14	वृक्षारोपण, सिंचाई,	वन विभाग	वनपाल / प्रभारी		
	खरपतवार को हटाना		अधिकारी / नामांकित		·
	एवं रख रखाव का	1	अधिकारी		1
	कार्य				
15	सफाई/रख रखाव	चिड़ियाघर / संग्रहालय	क्यूरेटर/प्रभारी		
	अथवा लिपिकीय	ĺ	अधिकारी / नामांकित		
	सहायता		अधिकारी	,,,	
16	अनाथालय अथवा पशु	समाज कल्याण विभाग,	प्रभारी / नामांकित अधिकारी		
	आश्रय (गृह) में स्वयं	महिला एवं बाल विकास			
	सेवा	विभाग, पशुधन विकास			
		विभाग			
17	सामुदायिक सेवा के	संबंधित विभाग	संबंधित अधिकारी		
1	भाग के रूप में कोई				
1	अन्य कर्तव्य, जिसे				
	न्यायालय प्रकरण में				
	उचित समझे				
	1 3. 1.7 1. 1.31				

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार, अभिषेक अग्रवाल, उप—सविव.

### Nava Raipur Atal Nagar, the 19th April 2025

### NOTIFICATION

No. ESTB/927/2025-HOME SECTION .— In exercise of the power conferred by clause (f) of Section 4 of the Bhartiya Nyaya Sanhita, 2023 (No. 45 of 2023) and relevant Section of Bharatiya Nagarik Suraksha Sanhita, 2023 (No. 46 of 2023), the State Government, after consultation with the High Court of Chhattisgarh, hereby, makes the following guidelines for award of Community Service as punishment:-

### **GUIDELINES FOR COMMUNITY SERVICES**

sl. No.	Community Services	Place/Office of service	Authorizing officer	Monitoring Authority	Duration of Community Service
(1)	(2)	(3)	(4)	(5)	(6)
1.	Cleaning/maintenance of wards and peripherals	Government Hospital/Government Dispensaries	RMO/Dean or Designated Officer	District Probation Officer or any other appointed or Designated Officer by the State Government for the purpose	One day to Thirty-one days OR Forty hours to Two hundred forty hours.
2.	Casualty/OP Management	Government Hospital	RMO/Dean or Designated Officer	-do-	-do-
3.	Trolly/Movement assistance	Government Hospital	RMO/Dean or Designated Officer	-do-	-do-
4.	Any other duties identified by RMO/Dean which requires more special /medical knowledge	Government Hospital	RMO/Dean or Designated Officer	-do-	-do-
5.	Cleaning/maintenance of study area, stock area, and peripherals	District/Sub Division Office /Legal Aid Clinics Any Govt Library	Secretary DLSA/Librarian/ Incharge Officer	-do-	-do-
6.	Arranging of Books/Listing of Books or any clerical assistance or Binding	DLSA Office District/Sub Division Office / Any Govt Library	Secretary DLSA/Librarian/ Incharge Officer	-do-	-do-
7.	Cleaning of classrooms, library, labs, grounds and peripherals.	Govt. Educational Institutions	HM/Principal or Designated Officer	-do-	-do-
8.	Cleaning/maintenance along with Municipal/ Corporation cleaning staff	Corporation /Municipality/ Panchayat	Respective Commissioner/ BDO or Designated officer	-do-	-do-
9.	Removal of weeds from roadsides	Corporation/ Municipality/Panchayat	Respective Commissioner/ BDO or Designated officer	-do-	-do-
10.	Any Cleaning or maintenance of public buildings, including police stations.	Public Offices	Concerned Officers	-do-	-do-
11.	Traffic regulation, crowd regulation, premises/station	Police Station	SHO/Designated Officer	-do-	-do-

	cleaning, common areas maintenance				-do-
12.	Cleaning/Maintenance	Public Parks	Respective Commissioner/ BDO or Designated officer	-do-	
13.	Cleaning/Maintenance	Old Age Homes/ Mental Health Institutes/Hostels/Social Welfare Department Buildings	Warden / In charge officer or Designated Officer	-do-	-do-
14.	Tree Planting, watering, weed removal and maintenance work	Forest Department	Ranger / Incharge Officer /Designated Officer	-do- <sub>.</sub> .	-do-
15.	Cleaning/Maintenance or clerical assistance	Zoo/Museums	Curator/Incharge officer/Designated Officer	-do-	-do-
16.	Volunteering at Orphanages or Animal shelters	Social Welfare Department, Department of Woman & Child Development, Animal Husbandry Development Department	Incharge /Designated officer	-do-	-do-
17.	Any other duty as part of community service which the court deems fit in the given case		Concerned Officer	-do-	-do-

By order and in the name of the Governor of Chhattisgarh, ABHISHEK AGRAWAL, Deputy Secretary.